

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 252 of 2013 &  
IA-335 of 2013**

**Dated : 26<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Versus  
EMCO Ltd. & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Sanjay Sen, Sr. Adv.  
Mr. S.R. Pandey (Rep.) for R.2  
Mr. Matrugupta Mishra  
Ms. Ruth Elwinf or R.2  
Mr. Kumar Rachit  
Mr. Hemant Sahai  
Mr. Venkatesh for R.1**

**ORDER**

We have heard the learned counsel for the Respondent for some time

Post the matter for further hearing on **01.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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